

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

**MA/310/00348/2021 & MA/310/00294/2021 in & CP/310/00005/2021
in OA/310/00772/2017**

Dated Thursday the 26th day of August Two Thousand Twenty One

**CORAM : HON'BLE SHRI. SWARUP KUMAR MISHRA, Member (J)
HON'BLE SHRI. T. JACOB, Member (A)**

(Through Video Conferencing)

MA 348/2021 in & CP 5/2021 :-

R. Vassandhan, S/o. Rangasamy (52 yrs),
Public Relations Assistant,
Directorate of Information & Publicity,
Puducherry.Applicant/Applicant

By Advocate M/s. P. Suresh

Vs

1. Shri. S. D. Sundaresan, IAS,
Secretary to Government (Information & Publicity),
Chief Secretariat, Puducherry.

2. Shri. M. M. Vinayaraj,
Director of Information and Publicity,
Puducherry.Respondents/Respondents

By Advocate Mr. R. Syed Mustafa

MA 294/2021 in & CP 5/2021 :-

I. Ganapathy, S/o. Iyyanarappan,
Public Relations Assistant,
Directorate of Information and Publicity,
Puducherry.

Residing at :
No. 9, Senthamizh Street,

Nainar Mandapam,
Puducherry 605004.

....Applicant

By Advocate M/s. A. Vivekanandan

Vs

1.Union of India,
rep by its Secretary to Government,
Information and Publicity,
Puducherry.

2.The Director,
Directorate of Information and Publicity,
Puducherry.

....Respondents/Respondents in CP

3.R.Vassandhan,
Public Relation Assistant,
Directorate of Information and Publicity,
Puducherry.

....Respondent/Applicant in CP

By Advocates Mr. R. Syed Mustafa (R1-R2)
Mr. P. Suresh (R3)

ORAL ORDER

(Pronounced by Hon'ble Shri. Swarup Kumar Mishra, Member(J))

This CP is filed by the applicant in OA 772/2017 alleging wilful disobedience of the order of this Tribunal dt. 10.12.2019. Notice was issued to the respondents.

2. Heard learned counsel for the parties.
3. Learned counsel for the applicant submits that relief prayed for by him has been granted. Since the grievance of the applicant has been redressed by the department, he does not want to proceed with the CP.
4. In view of the above, CP is closed. Notices if any, are discharged.
5. Consequently, the connected MAs 348/2021 and 294/2021 are treated as disposed of.

(T.Jacob)
Member(A)

26.08.2021

SKSI

(Swarup Kumar Mishra)
Member(J)